

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2429/2024

NEMIECHAND

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 06-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Aparna Jha, AOR
Ms. Geeta Verma, Adv.
Mr. Abhishek Yadav, Adv.
Ms. Priyanka Mathur, Adv.
Ms. Ipsita Behura, Adv.
Ms. Jessy Kurian, Adv.
Ms. Rekha Rani, Adv.
Ms. Preeti Chauhan, Adv.

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR
Mr. Parth Yadav, Adv.
Ms. Marbiang Khongwir, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records of the Trial Court has been received but High
Court record is still awaited.

Let the reminder be issued.

List again on 24.9.2024.

SUJATA SINGH
Registrar